

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 238 OF 2015
APPEAL NO. 269 OF 2015 & IA NOS. 434 AND 435 OF 2015
AND
APPEAL NO. 12 OF 2016 & IA NO. 24 OF 2016

Dated: 10th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.NO. 238 of 2015

Gujarat Granito Manufacturers Association ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1
Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran for R.2 & 3

A.No. 269 of 2015 & IA NOS. 434 and 435 of 2015

Essar Power Gujarat Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

A.No. 12 of 2016 & IA NO. 24 of 2016

Essar Oil Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nimesh Jha

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1
Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Anand K.Ganesan
Mrs. Swapna Seshadri for R. 3 & 4
Mr. Sakie Jakharia for R.4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **22.05.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt